

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2552  
(To be answered on the 17<sup>th</sup> March 2022)**

**AIRPORT PROTECTION OVERLAY**

**2552. SHRI MAGUNTA SREENIVASULU REDDY  
SHRI KURUVA GORANTLA MADHAV**

**Will the Minister of CIVIL AVIATION**

नागर विमानन मंत्री

**be pleased to state:-**

- (a) whether the Government has taken any steps to raise Airport Protection Overlay at Vijaywada, Vishakapatnam and Tirupati Airports to international standards; and**  
**(b) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

नागर विमानन मंत्रालय में राज्य मंत्री

**(GEN. (DR) V. K. SINGH (RETD))**

---

**(a) & (b): The Central Government has notified Ministry of Civil Aviation (Height Restriction for Safeguarding of Aircraft Operations) Rules, 2015 published vide G.S.R. 751 (E) dated 30.09.2015, amended from time to time to regulate the height of the structures/buildings around airports to ensure that the structures around airports do not result into obstacles for the airport operations. These rules are applicable to all airports, including Vijayawada, Vishakhapatnam and Tirupati Airports.**

\*\*\*\*\*